

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 113(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2017

NAME OF THE COMPANY: Naveen Kapoor V/s. M/s. Prima Technologies Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

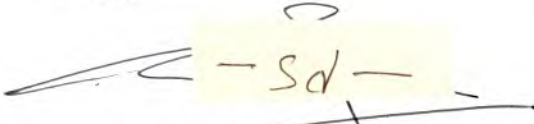
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s) :	Mr. Mayank Kumar, Advocate		
	For the Respondent (s):	Mr. Sumit Pahwa, Advocate Mr. Varun Sharma, Advocate		

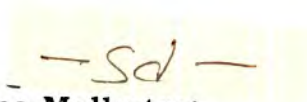
ORDER

CA 240 of 2017 has been filed by the Id. Counsel for the Petitioner. Vide this application, he prays for an early hearing of CA 236 of 2017. It is noticed that the prayers made in CA 236 of 2017 are the same as made in the main CP which is already listed on for 30th October.

No grounds have been shown to prepone the application for grant of the main relief. CAs 236 and 240 of 2017 stand disposed off. The date of 11th October fixed in CA 240 of 2017 stands cancelled.

Be listed for final arguments on 30th October, 2017, the date already fixed.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)